

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/402(KB)2021
IA(I.B.C)/859(KB)2024,
IA(I.B.C)/912(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS AJAY SUREKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debnath Ghosh, Adv.] For Financial Creditor

Ms. Usha Doshi, Adv.

Ms. Priyanka Gope, Adv.

Mrs. N. Banerjee, Adv.] For Personal Guarantor

Mr. Dipak Dey, Adv.

Ms. Sucheta Mitra, Adv.

Mr. Aniket Ojha, Adv.

Mr. Azeem Tariq Khan, PCS] For RP

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/859(KB)2024:**
 - a) Let Reply Affidavit be filed by the Respondents within 2 weeks.
 - b) Written objection be filed within 7 days.
 - c) Let the pleadings be completed.
 - d) Post this matter on **22.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**